

File No. T-15012/1/2022-Training-FSSAI (Computer No: 4222)  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
**Training Division**  
2<sup>nd</sup> Floor, MMU building, Mata Sundari Road, New Delhi- 110002

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Dated 10<sup>th</sup> April, 2024

**NOTICE**

**Subject: Suspension of Training Partner Anahita NGO TP ID: TPANA337 for a period of three months -Reg.**

This notice serves as a formal communication regarding the suspension of 'Anahita NGO' TP ID: TPANA337 from the Food Safety Training and Certification (FoSTaC) Programme, effective immediately.

2. This decision follows a thorough review of complaints received against the Training Partner 'Anahita NGO', TP ID: TPANA337 who has collected training fees higher than the prescribed rate set by FSSAI, from FBOs/Trainees for FoSTaC courses and used both FSSAI and FoSTaC logo on the fee receipt without authorization. Furthermore, the fee receipt provided by the training partner deviates from the standard fee format specified in the notice issued by the Training Division on September 26, 2023. In this regard, a show cause notice was issued to the Training Partner dated 12<sup>th</sup> February, 2024.
3. Subsequently after the review of the responses received from the Training Partner, it has been decided by the competent authority to suspend 'Anahita NGO', TP ID: TPANA337 for three months from the date of issue of this notice from FoSTaC Programme since presented arguments against the show cause notice were deemed unconvincing and insufficient to establish innocence in the following matters:
  - i. **Failure to submit a convincing response to the Show Cause Notice:** The training Partner, 'Anahita NGO' failed to provide a satisfactory explanation for the allegations mentioned in the notice.
  - ii. **Failure to adhere to FoSTaC guidelines and advisories:** TP's practices of collecting training fees higher than the prescribed rate set by FSSAI from FBOs/Trainees for FoSTaC courses, their unauthorized use of the FSSAI and FoSTaC logo on the fee receipts issued to the participants attending the training and deviating from the standard fee receipt format, violate the advisories dated 23.06.2021, 26.09.2023 and 06.04.2022 respectively issued by the Training Division of FSSAI.
4. Considering the aforementioned points, the following action is taken:

**Suspension of Training Partner 'Anahita NGO', for a period of three months along with warning that in case of any reoccurrences of similar or any other fraudulent or non-compliance to FSSAI norms may lead to permanent suspension of the empanelment.**

5. This issues with the approval of the Competent Authority.

(Virendra Singh Shekhawat)  
Manager (Training)

Copy to:

1. All Regional Directors-FSSAI-For information.
2. All State/UT FDAs- For further necessary action, if any.
3. IT division with a request to upload on the FSSAI website for wider circulation